## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 40/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

State Bank of India

V/s.

Essar Steels Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

Mr. Ravi Kadam P. Adv. for Applicant!

1. Mr. Anshin Desai, Senior Gradul Fin. Creditor

Advocates with Mr. Americand

2. America Gokhale, Mr. Hangaldas

Ning Patrak, Mr. Umany J.Co.

2 ngh, Ms. Girishma Ahaja

2 Hr. Shalin Jani

Mr. Mihir Thakore, Sr. Ads.

Mr. Saurabh Soparkar Sr. Ado!

Mr. Keyus Grandhi Adv

Mr. Nisaga Desai Ado

Mr. Raheel Pate

Respondent 47

## <u>ORDER</u>

Learned Senior Advocate Mr. Ravi Kadam with Learned Senior Advocate Mr. Anshin Desai with Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Nirag Pathak with Learned Advocate Mr. Umang Singh with Learned Advocate

Ms. Grishma Ahuja with Learned Advocate Mr. Shalin Jani present for Financial Creditor/ Applicant. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Senior Advocate Mihir Thakore with Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Nisarg Desai present for Respondent.

Objections filed.

Heard arguments of Learned Counsel for Applicant. Heard arguments of Learned Counsel for Respondent in part.

For continuation of arguments, list the matter on 25.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of July, 2017.